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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 956/2018

RAKESH ARORA

..... Appellant

Through: Mr. Venketesh Chaurasia, Adv.

versus

ASSISTANT COMMISSIONER INCOME TAX ..... Respondent

Through: Mr. Raghvendra Kishore Singh, Adv.

**CORAM:**

**HON'BLE MR. JUSTICE RAJIV SAHAI ENDLAW**

**HON'BLE MR. JUSTICE SANJEEV NARULA**

**ORDER**

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**17.02.2021**

**CM APPL. 6401/2021 (of the appellant for withdrawal of the appeal).**

1. The appellant, having applied under the Direct Tax Vivad Se Vishwas Scheme, 2020, seeks to withdraw the appeal.
2. The application is allowed and disposed of.

**ITA 956/2018.**

3. The counsel for the respondent has no objection.
4. Disposed of in terms of above.

**RAJIV SAHAI ENDLAW, J**

*Sanjeev Narula*  
**SANJEEV NARULA, J**

**FEBRUARY 17, 2021**

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